

**HIGH COURT OF MADHYA PRADESH, JABALPUR**

**ORDER**

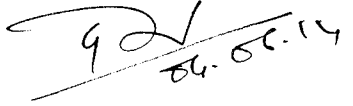
No. 698 /Confdl./2014  
II-2-74/2009 (Part-3)

Dated 04<sup>th</sup> June, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Indore**, is organizing 6 days "**Training on Mediation**" programme from **16-21 June, 2014, at Indore.**

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Gwalior, Bhind, Datia & Tikamgarh** (32 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)  
REGISTRAR GENERAL

Endt. No. 699 /Confdl./2014  
II-2-74/2009 (Part-3)

Dated 04<sup>th</sup> June, 2014

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Jagdish Baheti, District & Sessions Judge, Bhind.
2. Shri Jairam Singh Kataria, Special Judge SC/ST (P.A.) Act, Tikamgarh.
3. Shri Sabhapati Yadav, III A.D.J., Gwalior.
4. Smt. Ashita Shrivastava, I A.D.J., Tikamgarh.
5. Shri Sanjeev Shrivastava, II A.D.J., Tikamgarh.
6. Shri Prakash Chandra Mishr, IX A.D.J., Gwalior.
7. Shri Satish Chandra Sharma (Jr.), IV A.D.J., Gwalior.
8. Shri Lakhan Lal Garg, I A.D.J., Dabra, District Gwalior.
9. Shri Sanjeev Kumar Agrawal, II A.D.J., Gwalior.
10. Shri Umesh Kumar Shrivastava, XII A.D.J., Gwalior.
11. Shri Ram Prasad Sonkar, A.D.J., Niwari, District Tikamgarh.
12. Shri Mohammad Azhar, XIV A.D.J., Gwalior.

13. Shri Ajay Kumar Tailor, I A.D.J., Bhind.
14. Shri Sameer Kulshrestha, I C.J.Cl.-I & CJM, Bhind.
15. Shri Ramji Gupta, I C.J.Cl.-I & CJM, Tikamgarh.
16. Shri Pawan Kumar Bandil, II C.J.Cl.I, Dabra, District Gwalior.
17. Shri Ram Pratap Mishra, II C.J.Cl.-I, Datia.
18. Shri Mohammad Anis Khan, C.J.Cl.-I, Seodha, District Datia.
19. Shri Pooran Singh, II C.J.Cl.-I, Tikamgarh.
20. Shri Keshav Singh, C.J.Cl.-I, Gohad, District Bhind.
21. Shri Ramlal Shakya, C.J.Cl.-I, Jatara, District Tikamgarh.
22. Shri Kailash Narayan Ahirwar, III C.J.Cl.-I, Gwalior.
23. Shri Irshad Ahmad, II C.J.Cl.-I, Gwalior.
24. Shri Bhagwandas Rathore, I C.J.Cl.-I, Lahar, District Bhind.
25. Shri Amar Goel, VI C.J.Cl.-II, Gwalior.
26. Shri Siddhartha Tiwari, II C.J.Cl.-II, Bhind.
27. Shri Amit Kumar Gupta, II C.J.Cl.-II, Gwalior.
28. Shri Rohit Singh, C.J.Cl.-II, Mehgaon, District Bhind.
29. Shri Kaushal Kishore Verma, II C.J.Cl.-II, Dabra, Gwalior.
30. Shri Munendra Singh Verma, V C.J.Cl.-II, Gwalior.
31. Shri Ravi Shankar Dohre, I C.J.Cl.-II, Bhitwar, Gwalior.
32. Shri Sumit Sharma, II C.J.Cl.-II, Tikamgarh.

**With a direction to participate in the 6 days "Training on Mediation" programme from 16-21 June, 2014, at Indore.**

3. District and Sessions Judge, Gwalior/ Bhind/ Datia/ Tikamgarh for information and necessary action.
  - **The District & Sessions Judge, Indore has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
  - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 290/2014, dated 30.04.2014 and 321/2014, dated 02.05.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.

  
(VED PRAKASH)  
REGISTRAR GENERAL